

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण)
(क) से (ब) सूचना एकट्ठी की जा रही है और
सभा पटल पर रख दी जायेगी।

**Supply of wagons for lifting of Salt
from Surendranagar District in
Saurashtra**

442. PROF. P. G. MAVALANKAR:
Will the Minister of RAILWAYS be
pleased to state:

(a) whether it is a fact that supply of wagons, for lifting the salt from Kharaghoda-Patadi regions of Surendranagar District in Saurashtra, in recent months, has been erratic, irregular and inadequate;

(b) if so, whether Government have taken any effective steps to improve the situation and if so, with what results; and

(c) whether Government are aware that widespread and large scale corruption prevails in this matter of allotments of wagons in different parts of the country and if so, what prompt and remedial action is taken to root out such corruption?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) and (b): No. The loading of salt during the period from April 1973 to January 1979 was 14,983½ wagons at Kharaghoda and 1530½ at Patri as compared to 14,917 and 1373½ wagons respectively during the corresponding period of 1977-78, and was thus more.

(c) No.

**Submission of Report by Committee
on Workers' Participation in
Management**

443. SHRI K. RAMAMURTHY:
SHRI SHANKAR SINGHJI
VAGHELA:

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR
be pleased to state:

(a) whether the Tripartite Com-
mittee set up to go into the matter

of workers' participation at all levels from the shop floor to the Board of Management has submitted its report;

(b) if so, the action taken by Government on the recommendations of this Committee; and

(c) whether all the Public Sector Undertakings both at the Central and States Sectors have introduced the voluntary scheme for workers' participation at the shop floor and plant levels?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): (a)
and (b). No, Sir. The Report is be-
ing finalised.

(c) According to the available in-
formation, 842 units/branches in the
Central public sector and 167 in the
State public sector have introduced
the voluntary scheme of October,
1975 for Workers' Participation in
Industry at shop floor and plant
levels.

**Minimum Wages for Agricultural
Workers**

444. SHRI P. K. KODIYAN: Will
the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be pleased
to state:

(a) the minimum wage rates for
agricultural workers now in force in
various States and Union Territories;

(b) what are the minimum wage
rates fixed for agricultural workers
who come under centre jurisdiction;
and

(c) what are the working hours
fixed for agricultural workers in
various States and Union Territories
at present?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA) (a)
and (b). Minimum wages for agri-
cultural workers now in force in
various States/Union Territories and
under Central jurisdiction as per